DakshaFellowship

Law, policy and business for a digital world





"Amidst tectonic shifts in the nature of the workplace, social and economic order, and technological capabilities, Daksha Fellowship aims to empower students by bridging the gaps between the world of learning and the world of work."

KV Ramani

Founder, Daksha Fellowship

The Daksha Fellowship is India's first law, policy and business fellowship program for young and mid-career lawyers, public policy professionals and other graduates with a background in law.

The Fellowship is a one-year, residential program with a contemporary curriculum formulated by internationally renowned faculty in collaboration with leading legal practitioners and industry experts.

The innovative pedagogy for the program – which includes workshops, labs and bootcamps – has been conceptualized to equip scholars with specialized knowledge through a series of legal and non-legal courses. By combining academic rigor with top-notch curriculum design, industry exposure and global engagement, the Fellowship will enable young and mid-career lawyers to hone their abilities and skills to succeed in an increasingly digital world.

Advisors

Dr Anil Kakodkar

Former Chairperson, Atomic Energy Commission of India Padma Vibhushan awardee

Ashank Desai

Co-founder & Former Chairperson, Mastek Founder member & ex-President, NASSCOM

Balasubramanyam Sriram

Director, ICICI Bank
Director, TVS Credit Services

Dr Jamshed Bharucha

President Emeritus, Cooper Union Former Provost; Senior Vice President, Tufts University

KV Ramani

Chairman & Managing Director, Digital Holdings

MK Santhanaraman

Chartered Accountant
Fellow Member of ICAI, Member of ICSI

Justice MN Venkatachaliah

Former Chief Justice of India Padma Vibhushan awardee

Mohandas Pai

Chairman, Manipal Global Education Former Director, Infosys

NR Narayana Murthy

Co-founder and Former Chairperson, Infosys

Padma Vibhushan awardee

Dr Pramath Raj Sinha

Founding Dean, Indian School of Business

Ramamurthi Bhaskaran

Managing Director, Shraddha Saburi Printers

Savita Mahajan

Former Deputy Dean, Indian School of Business

Independent Director, Aurobindo Pharma

Sriram Panchu

Senior Advocate, Madras High Court Director, International Mediation Institute

Academic Advisors

Arvind Datar

Senior Advocate, Madras High Court Director, Nani Palkhivala Arbitration Centre

Justice BN Srikrishna

Former Judge, Supreme Court of India

Justice G Raghuram

Former Judge, High Court of Andhra Pradesh Director, National Judicial Academy, Bhopal

Dr Kamala Sankaran

Former Vice Chancellor, TNNLU
Professor, Faculty of Law, University of Delhi

Dr Madhav Khosla

Ambedkar Visiting Associate Professor, Columbia Law School

Associate Professor, Ashoka University

Rahul Matthan

Partner, Trilegal

Sriram Panchu

Senior Advocate, Madras High Court Director, International Mediation Institute

Dr Vikramaditya Khanna

William W. Cook Professor of Law, University of Michigan Law School



"Technological advances and economic trends are propelling significant change in the legal and regulatory environment. It is becoming increasingly important for legal professionals to not only keep abreast of new developments but also acquire a variety of new skills and critical thinking capabilities."

Dr Ananth Padmanabhan

Dean - Academic Affairs

Program Structure

The Daksha Fellowship program innovates through a three-pillared approach to pedagogy:

- The knowledge pillar encapsulates foundational courses in legal and non-legal domains
- The **expertise** pillar delves into a detailed study of specialized and sectoral practices
- The **skillset** pillar focuses on critical skills like effective communication, leadership readiness and data proficiency

Daksha is the first law fellowship in India to offer sector-specific specializations, and aims to prepare participants for the future. Students can choose to specialize in one among the three pathways:

Technology Law and Policy: In addition to general courses like data protection, information security, governance of emerging technologies, and intellectual property rights in the digital age, this pathway will provide sectoral exposure to areas like bioethics and healthtech, fintech, e-sports and gaming, and social media.

Law and Regulation: This pathway will cover theoretical and sectoral approaches to regulation, including themes such as regulatory and behavioral economics; competition law; regulatory aspects of corporate law; environment, food safety, and social welfare; banking, finance, insurance and infrastructure regulations.

Disputes Resolution: This pathway will take a clinical approach to disputes resolution while providing in parallel a comprehensive and conceptual understanding of procedure and procedural innovations, new dispute resolution strategies including mediation, arbitration, and conciliation, and nuances of criminal, commercial and public interest lawyering.

Program Structure

Knowledge

- Research Methods
- Finance and Accounting
- Business for Lawyers
- Data and Decisions
- Public Policy and Governance

Technology Law and Policy

- Data Protection
- Governance of Emerging Technologies
- Intellectual **Property Rights**
- Social Control in Digital Economy
- Cybercrime and Cybersecurity

Expertise

Law and Regulation

- Regulation Theory
- Corporate Governance
- Competition Law and M&As
- Environment Law and Regulation
- Social Rights Legislation

Disputes Resolution

- Arbitration
- Mediation and Conciliation
- Online Dispute Resolution
- Criminal and Commercial Litigation
- Human Element in Disputes

Skillset

- Bootcamps
- Communication Lab
- Work and Wellbeing Lab (WoWeL)



Skill Enhancement

Daksha, meaning abilities and skills, is the philosophy that permeates every activity at the Fellowship. The skill enhancement component of the fellowship program prepares all candidates to become well-rounded and holistic individuals.

Work and Well-being Lab: A unique personality-oriented lab that focuses on equipping students to successfully manage, thrive and belong in the world of work.

Communication Lab: A speech, writing and presentation skills laboratory that will train students to convey their ideas clearly in legal, business and policy settings.

Bootcamps: These will be organized during the program to ensure cutting-edge, high-impact training in relevant legal, policy and skills areas. They will be hosted by industry practitioners and think-tanks.

Global Immersion: Students will visit one of our international partner universities for a one-week period to understand legal, governmental and policy challenges within a foreign jurisdiction.



Professional Advancement

All Daksha Fellows will undertake a mandatory six- to ten-week internship with law firms, corporate organizations, think tanks, and not-for-profits. Every individual will be mentored by a dedicated career development team. Upon graduation, students will be equipped to pursue a successful career in:

- Advisory and regulatory practise
- · Technology law and policy consulting
- Litigation and dispute resolution
- General legal roles that require an interdisciplinary outlook

Highlights

- Eminent faculty with international training
- Up to 100% tuition waivers
- Unique three-pillared approach to pedagogy: knowledge, expertise and skills
- Opportunity to specialize in emerging areas of law and policy
- Global exposure through internships, immersions and partnerships
- Experiential learning to build non-legal skills and soft skills
- Mentorship and strong networks
- Career cell to advise on career development
- Opportunities to work with top legal, technology and policy organisations





"Our fellowship program is a pioneering effort, exclusively crafted for lawyers, that will focus on imparting leadership and innovation strategies, design thinking, and providing well-rounded perspectives on finance, entrepreneurship and business."

Dr Pramath Raj Sinha

Co-founder, Daksha Fellowship

Apply

All applicants are required to submit an online application through the Daksha Fellowship portal.

Application Deadlines

- Applications openMonday, 2 March 2020
- Round 1 closes on Monday, 20 April 2020
- Round 2 closes on Monday, 25 May 2020
- Round 3 closes on Monday, 29 June 2020

The program will follow a rolling admissions cycle. However, applicants are encouraged to submit the form in the early rounds to increase their chances of selection and financial aid.

Admissions

Eligibility

The Daksha Fellowship aims to select candidates who meet the following requirements:

- Bachelor's degree in law from a recognized Indian institution, or a degree considered equivalent to the LL.B. program (integrated or non-integrated) from an international university
- Students pursuing their final year of law school can also apply
- Exemplary record of academic and extracurricular achievements
- Strong written and communication skills
- Scores from one of the entrance exams Daksha Fellowship Admissions Test, CLAT PG or LSAT-India

Program Fees

Total fees (INR)	7.6 L
Admissions Fee (INR)**	0.1 L
Housing (INR)*	1.5 L
Tuition (INR)	6.0 L

^{*} Indicative

Candidates selected for the Daksha Fellowship shall be considered for up to 100% tuition waiver. Candidates will be expected to pay a non-refundable fee of INR 20,000 upon acceptance of the admissions offer.



^{**} Non-refundable





Faculty

Abhishek Chakravarty

- LL.M., National Law University and Judicial Academy, Guwahati
- B.A. LL.B. (Hons), National Law University and Judicial Academy, Guwahati

Ananth Padmanabhan

- S.J.D., University of Pennsylvania Law School, Philadelphia
- LL.M., University of Pennsylvania Law School, Philadelphia
- B.A. LL.B. (Hons), National Law School of India University, Bangalore

Anirudh Burman

- LL.M., Harvard Law School, Harvard University, Cambridge
- B.A. LL.B. (Hons), West Bengal National University of Juridical Sciences, Kolkata

Anirudh Krishnan

- B.C.L., University of Oxford, Oxford
- B.A. LL.B. (Hons), NALSAR University of Law, Hyderabad

Aparna Asokan

- LL.M., New York University School of Law, New York
- B.A. LL.B. (Hons), National University of Advanced Legal Studies, Kochi

Chitra Narayan

- LL.M., University of Warwick, Coventry [Chevening Scholar]
- B.A. LL.B. (Hons), National Law School of India University, Bangalore

Karthik Sundaram

• LL.B., Symbiosis International University

M Deva Prasad

- Ph.D. (Law), National University of Juridical Sciences, Kolkata
- LL.M., National Law School of India University, Bangalore
- B.Com LL.B (Hons), Gujarat National Law University, Gandhinagar

Madhay Khosla

- Ph.D. (Political Theory), Harvard University, Cambridge
- LL.M., Yale Law School, New Haven
- B.A. LL.B. (Hons), National Law School of India University, Bangalore

Mahesh Menon

- LL.M., National Law School of India University, Bangalore
- B.A. LL.B. (Hons), National University of Advanced Legal Studies, Cochin

MV Shiju

- Ph.D., Jawaharlal Nehru University, New Delhi
- M. Phil., Jawaharlal Nehru University, New Delhi
- LL.M., Cochin University of Science and Technology, Cochin
- B.A. LL.B., Government Law College, Kottayam

Nikhil Narendran

 B.A. LL.B. (Hons), National University of Advanced Legal Studies, Kochi

NS Nappinai

- LL.M., Savitribai Phule Pune University, Pune
- B.L., University of Madras, Chennai

Poongkhulali Balasubramanian

• B.A. LL.B. (Hons), National Law School of India University, Bangalore

Raeesa Vakil

- J.S.D (in progress), Yale Law School, New Haven
- LL.M., Yale Law School, New Haven
- B.A. LL.B. (Hons), National Law School of India University, Bengaluru

Sahil Deo

- M.P.P., Hertie School of Governance, Berlin
- B.E. (Comp. Sc.), Savitribai Phule Pune University, Pune

Suchithra Menon

- Ph.D., National Law School of India University, Bangalore
- LL.M., National Law School of India University, Bangalore
- B.A. LL.B., University of Kerala, Thiruvananthapuram

Sudhir Rayindran

- Ph.D. Intellectual Property Risk Management, NALSAR University of Law, Hyderabad
- LL.M. International Economic Law, University of Warwick, Coventry
- LL.B, Bangalore University, Bangalore

Suhrith Parthasarathi

- M.S. Journalism, Columbia University, New York
- B.A. LL.B. (Hons), West Bengal National University of Juridical Sciences, Kolkata









Chennai

With its pristine beaches, heritage sites, warm people and unparalleled food culture, Chennai is an eclectic fusion of old world charm and modern sensibility. Home to leading technology companies and intellectual incubators, the city has also produced some of India's best lawyers, thinkers and policymakers. A vibrant cultural life and a thriving intellectual community make Chennai an ideal location for an innovative fellowship program that seeks to refashion legal education.







Campus

Campus for Daksha Fellowship is located on the Old Mahabalipuram Road (OMR), Chennai, and is readily accessible through public transport, including taxis and buses. The air-conditioned city campus has modern classrooms equipped with state-of-the-art teaching aids, high speed WiFi, cafeteria, library, study areas, and other essential amenities.



Student Housing

All students will be provided accommodation in air-conditioned rooms on a twin-sharing basis. Three meals will be catered, along with other refreshments. The housing will be equipped with a high-speed internet connection as well as clean and sanitary restrooms. Every room will be provided with a study table and chair for each occupant along with sufficient storage space for belongings.



Student Life

Daksha Fellowship will have ample opportunities and spaces for students to experience a holistic student life. The formation of student clubs and interest groups will be facilitated by the student affairs team.

Daksha Fellowship

Connect with Us



Admissions Office

SSPDL Tower 4th Floor, Beta Block, Navalur Old Mahabalipuram Road Chennai - 603103



+91 9940057400, 044 61436143



enquiries@dakshafellowship.org



Scan the QR code to reach our





Campus Location

Scan the QR code to access the location map



App-based cabs and public transport are available to reach the campus







dakshafellowship.org

